

के सन्दर्भ में एक प्रमुख अंशदाता है, के माध्यम से राष्ट्रमण्डल के ध्वज के अन्तर्गत संचालित सामाजिक और आर्थिक विकास कार्यक्रमों को विशेष महत्व देता है। विविध क्षेत्रों जिनमें शिक्षा, स्थायी विकास का संवर्द्धन, गरीबी उन्मूलन, पर्यावरण संरक्षण तथा औषध-द्रव्यों के गैर-कानूनी व्यापार को रोकने और संचारी रोगों की रोकथाम से सम्बद्ध कार्रवाईयां भी शामिल हैं, में राष्ट्रमण्डल अनुभव को परस्पर बांटना तथा सहयोगी कार्यक्रम भारत तथा अन्य विकासशील देशों के लिए लाभप्रद रहे हैं।

राष्ट्रमण्डल के वर्तमान सदस्य देशों की सूची

1. एन्टीगुवा तथा बारबूडा
2. बहामास
3. बारबाडोस
4. बेलिज
5. बोत्स्वाना
6. ब्रिटेन
7. कनाडा
8. साइप्रस
9. डोमिनिका
10. द गाम्बिया
11. घाना
12. ग्रेनाडा
13. गयाना
14. जमैका
15. कीन्या
16. लेसोथो
17. मलावी
18. माल्टा
19. नाइजीरिया
20. सेंटक्रिस्टोफर-नेविस
21. सेंट लूसिया
22. सेंट विनसेंट ग्रेनेडाइन्स
23. सीयरा लियोन
24. स्वाजीलैण्ड
25. तंजानिया
26. ट्रिनिडाड एवं टोबागो
27. उगान्डा
28. जाम्बिया
29. जिम्बाब्वे
30. आस्ट्रेलिया
31. बंगलादेश
32. बनी दारुस्लाम
33. पाकिस्तान

34. भारत
35. किरिबाती
36. मलेशिया
37. मालदीव
38. मरीशस
39. नौरू
40. न्यूजीलैण्ड
41. पापुआ न्यू गिनी
42. सेसेल्स
43. सिंगापुर
44. सोलोमन द्वीप समूह
45. श्री लंका
46. टोंगा
47. तुवालू
48. वानुआतु
49. पश्चिमी समोआ
50. नमोबिया
51. दक्षिण अफ्रीका

Eligibility criteria to hold a diplomatic Passport

2089. SHRI K. M. KHAN: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government are aware that Pakistan has purchased some submarines from Sweden under some objectionable agreement;

(b) if so, the details thereof;

(c) whether such purchases will escalate the tension in the sub-Continent especially between the two countries;

(d) if so, details thereof;

(e) whether Government have lodged their protests with Sweden against such a sale; and

(f) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SALMAN KHURSHEED): (a) and (b) Government are aware of efforts by Pakistan to acquire submarines from various countries, including Sweden to augment its naval strength. However, according to information available, no deal has been finalised so far.

(c) to (f) Our concerns about any arms sale to Pakistan disproportionate to

Pakistan's legitimate needs have been conveyed to all concerned including the Swedish Government. Government constantly monitor all developments having a bearing on India's security and take all necessary measures to safeguard it.

Protection of the Interests of Indian Exporters in Barcelona

2090. SHRI GHUFRAN AZAM: Will the Minister of EXTERNAL AFFAIRS be pleased to state;

(a) whether it is a fact that the consulate General of India in Barcelona, Spain has been unable to protect the interests of Indian exporters even on representations from the Indian parties from the business on-slaughts let loose by some Spanish business community;

(b) whether the representations from the Indian exporters have not been attended to even by the office of Consulate General of India in Spain despite repeated requests;

(c) if so, the details thereof; and

(d) what further action is being proposed to take up the issue with his counterpart in Spanish Government in order that bilateral trade agreements between the two countries may not have adverse effects on Indian economy and export business?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SALMAN KHURSHED):

(a) We do not have a consulate General in Barcelona. We have an Honorary Consul General who essentially looks after consular matters. Matters related to trade between India and Spain are handled by our Embassy in Madrid.

(b) and (c) Queries and representations received from Indian businessmen by our Honorary Consul General in Barcelona are redirected to our Embassy in Madrid which looks into them promptly with a view to helping Indian exporters.

(d) Disputes of a commercial nature are essentially for the parties concerned to resolve directly between themselves. However, whenever such disputes are

brought to the attention of our Embassy in Madrid, it invariably takes appropriate action to try and facilitate an amicable settlement by contacting the concerned parties and Chambers of Commerce in Spain.

US Dual Policy in Arms Dealing

2091. SHRI ANANT RAM JAISWAL: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether attention of Government has been drawn to the news appearing in 'Dainik Jagaran' dated 16th July, 1994 regarding US dual policy in arms dealing; and

(b) if so, what is the reaction of Government with regard thereto and the stand taken/likely to be taken by Government in this matter?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI R. L. BHATIA): (a) Yes, Sir.

(b) Government policies with respect to procurement of arms are determined by national security considerations and factors such as cost, performance etc. It would not be in the interest of national security to comment on details of arrangements that have been or are being worked out in this regard.

Eligibility Criteria to Hold Diplomatic Passport

2092. SHRI SURINDER KUMAR SINGLA:

DR. SHRIKANT RAMCHANDRA JICHKAR:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) what are the immunities and facilities available to holders of Indian Diplomatic Passports;

(b) who is entitled to hold a Diplomatic Passport;